

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

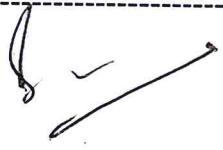
**PETITION NUMBER** : TCP/238/ (IB)/2017

**NAME OF THE PETITIONER(S)** : CELEBRITY FASHIONS LTD

**NAME OF THE RESPONDENT(S)** : DEEPAM HOSPITALS LTD

**UNDER SECTION** : 433 ( e)(f)

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
		<b>REPRESENTATION BY WHOM</b>	

1. V.V.SIVAKUMAR  
CHETHAN SAGAR  
for Petitioner 

**ORDER**

Mr. V.V. Sivakumar, Counsel for Petitioner present and filed a memo submitting that the Hon'ble High Court of Madras had appointed an Official Liquidator for the Respondent Company and enclosed copy of the order in CP 105/2013 dated 28.03.2014. Under these circumstances, **the Registry** is directed to send back the file to the Hon'ble High Court of Madras.



(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

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